

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3577

ANSWERED ON:19.08.2003

ALLOTMENT OF RESIDENTIAL ACCOMMODATION TO STATE GOVERNMENT SERVANTS
SALKHAN MURMU

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government allots residential accommodation for use of State Government servants in Delhi;
- (b) if so, the existing number of such accommodations allotted to each of the State Governments; and
- (c) the criteria adopted for allotment of the above residential accommodation to the State Government servants?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a): Yes, Sir.

(b): A statement is annexed.

(c): Under the policy guidelines dated 19.9.97, six employees of the State Governments and three employees of Union Territory Governments (other than the NCT of Delhi) will be allotted General Pool residential accommodation on payment of normal licence fee. However, the incumbent of the post of Resident Commissioner of a State/Union Territory Government shall be allotted Government accommodation for a period of one year irrespective of the number of units allotted to the State Government concerned.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3577 FOR 19.8.2003.

Details of accommodation allotted to the State Governments.

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3577 FOR 19.8.2003.

Details of accommodation allotted to the State Governments.

Sl. No.	Name of the State Governments	No. of Units allowed for allotment to State Government	No. of Units at present in occupation of employees of State Government
1.	RC Office, Government of Assam	6	6
2.	RC Office, Govt. of Andhra Pradesh	6	6
3.	RC Office, Govt. of Arunachal Pradesh	6	6
4.	RC office, Govt. of Bihar	6	11
5.	RC Office, Govt. of Chattisgarh	6	5
6.	RC Office, Govt. of Gujarat	6	6
7.	RC Office, Govt. of Goa	6	6
8.	RC Office, Govt. of Haryana	6	6
9.	RC Office, Govt. of Himachal Pradesh	6	6
10.	RC Office, Govt. of Jammu & Kashmir	6	5
11.	RC Office, Govt. of Jharkhand	6	7
12.	RC Office, Govt. of Karnataka	6	6
13.	RC Office, Govt. of Kerala	6	5
14.	RC Office, Govt. of Madhya Pradesh	6	6
15.	RC Office, Govt. of Maharashtra	6	4
16.	RC Office, Govt. of Meghalaya	6	6
17.	RC Office, Govt. of Mizoram	6	6
18.	RC Office, State Govt. of Manipur	6	6
19.	RC office, Govt. of Nagaland	6	6
20.	RC Office, Govt. of Orissa	6	7
21.	RC Office, Govt. of Punjab	6	6
22.	RC Office, Govt. of Rajasthan	6	12

23. RC Office, Govt. of Sikkim	6	8
24. RC Office, Govt. of Tamilnadu	6	6
25. RC Office, Govt. of Tripura	6	6
26. RC Office, Govt. of Uttar Pradesh	6	6
27. RC Office, Govt. of Uttranchal	6	5
28. RC Office, Govt. of West Bengal	6	8